

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 43/241-242/NCLT/AHM/2017

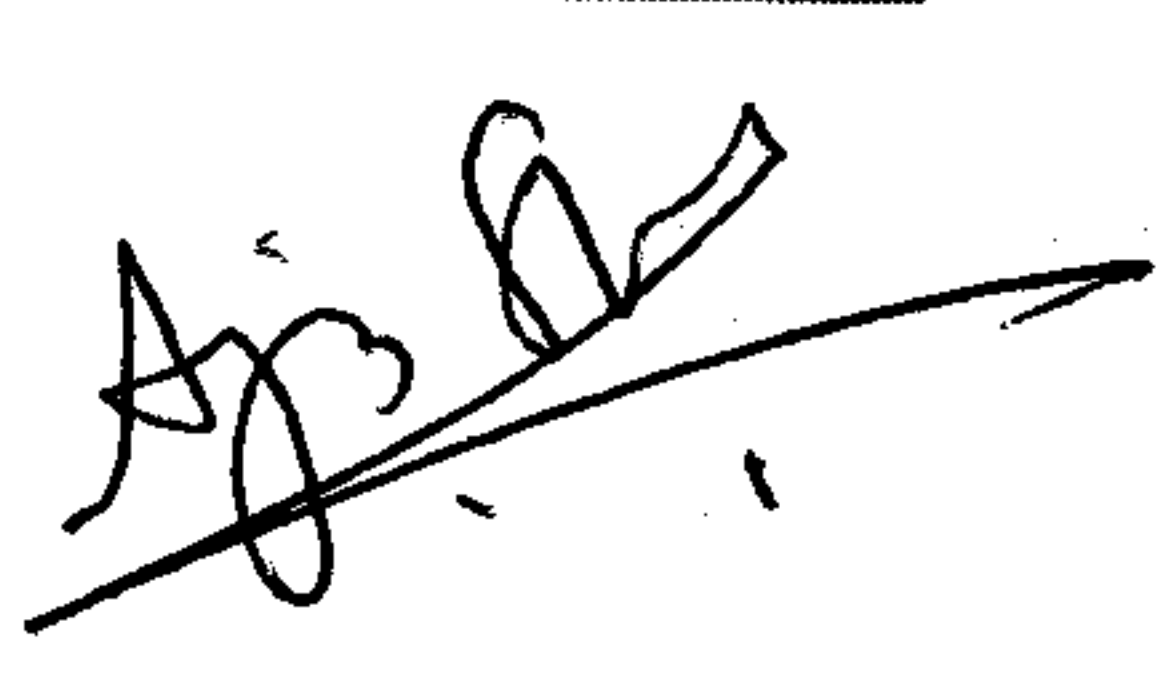


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Virendra R. Gandhi & Ors.
V/s.
Vadilal Enterprises Pvt Ltd. & Ors.

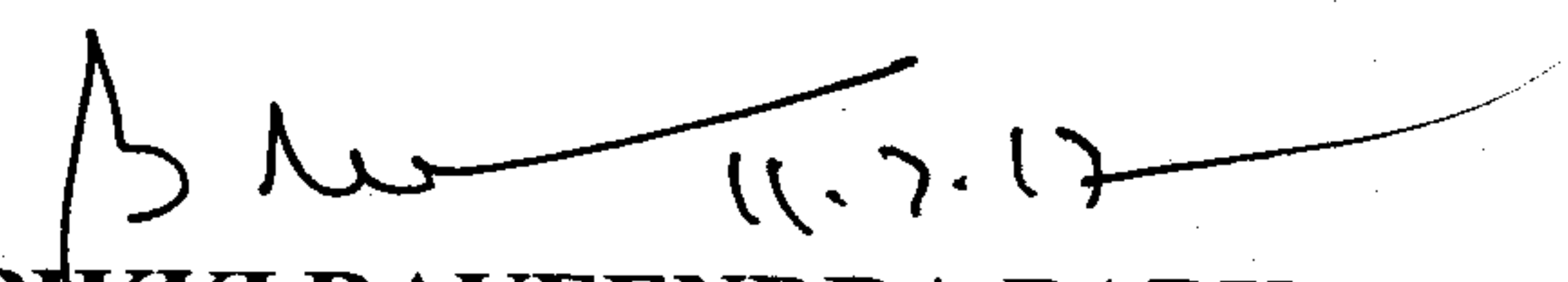
Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. A. R. Sheth	Adv. & Solicitor	} Petitioners }	
2.	Mr. Manish Bhatt	Sr. Adv.		
3.	Parth Contractor	Adv.] Opp. Respondent Nos. 2, 4, 5	
4.	Raheel Patel	Adv.		
			Nos 1 & Ors.	

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Parth Contractor present for Respondents no. 2, 4 and 5. Learned Counsel Mr. Raheel Patel present for Respondents no. 1 & Ors.

In view of order passed in IA 152/2017, list the matter on 19.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of July, 2017.